WEEKLY STAT	TEMENT FOR DISPATCH	OF OKDERS	
EXCISE APPEAL BRANCH			
CES	STAT, NEW DELHI-11006	72	
IXATE UP			DATE ON
APPEAL NO.		ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	WHICH ORDER DISPATCHED
	FINAL ORDER	<u> </u>	
E/50305/2021, E/50554/2022	A/51572-51573/2023	04/12/2023	06/12/2023
	MISC ORDER		
	Nill		
	I.O. ORDER		
	Nill		
			Deputy Registrar
			Excise Branch-D
	FRO APPEAL NO.	EXCISE APPEAL BRANCH CESTAT, NEW DELHI-11006 FROM 04.12.2023 To 08.12.202 APPEAL NO. ORDER NO. FINAL ORDER E/50305/2021, E/50554/2022 MISC ORDER Nill I.O. ORDER	CESTAT, NEW DELHI-110066 FROM 04.12.2023 To 08.12.2023 DATE OF ORDER NO. DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS DATE OF ORDER PRESIDENT/ NEMBERS DATE OF ORDER D

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepated by: Devender (LDC)

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